(Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)		
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	544921148.00	1	544921148.00	81.35	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	3	50368678.00	3	50368678.00	7.52	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	41	80648127.50	40	74521758.50	11.13	0	6126369.00	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		45	675937953.5	44	669811584.5	100.00	0	6126369	0	

Name of the Corporate Debtor: CBC FASHIONS (ASIA) PRIVATE LIMITED; Date of Commencement of CIRP: 30-09-2023; List of Creditors as on: 04-07-2024; Name of IP: Mr. R. Raghavendran; Process Number: 1; Last 5 digitof registration number: 10411